Annexure-8
Name of the Corporate Debtor: Bhumya Tea Company Private Limited; Date of commencement of CIRP: 05.04.2022; List of creditors as on: 15.06.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

		Details of claim received		Details of claim admitted							Amount of			
SI No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent		Amount of claim not	Amount of claim under verification	Remarks, if any
1	M/s. Amra Traders Malpani Complex, Bengenakhowa Grant, P.O. Golaghat - 785702, Assam E: amratraders20@gmail.com	18.04.2022	30,00,000	30,00,000	Security Deposit	NIL	-	No	NIL	-	-	-	-	
			-	-			-			-	-	-	-	
	Total:		30,00,000.00	30,00,000.00			-			-	-	-	-	

Annexure-9
Name of the Corporate Debtor: Bhumya Tea Company Private Limited; Date of commencement of CIRP: 05.04.2022; List of creditors as on: 15.06.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in INR)

SI. No.		Details of claim received		Details of claim admitted						i	Amount of				
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent	any mutual	claim not	Amount of claim under verification	Remarks, if any	
	Darjeeling Organic Tea Estates Pvt. Ltd. (DOTEPL) C/o Regus Grandeur Offices Pvt. Ltd., PS Arcadia, 9th Floor, 4A Abanindra Nath Thakur Sarani, Kolkata 700016 E: complianceofficer@ambootia.c om	17.05.2022	1,01,57,00,000	74,39,92,982	-	-	-	Yes		-	-	27,17,07,018	-	No supportings, hence the amount has been rejected	
			-	-		-	-			-	-	-	-		
	Total:		1,01,57,00,000	74,39,92,982		-	-			-	-	27,17,07,018	-		

